

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (C) No. 7015/2022

(Arising out of impugned final judgment and order dated 21-09-2021 in IA No. 5/2020 passed by the High Court for the State of Telangana at Hyderabad)

MY PALACE MUTUALLY AIDED CO OPERATIVE SOCIETY Petitioner(s)

VERSUS

B. MAHESH &amp; ORS. Respondent(s)

(IA No. 63949/2022 - APPLICATION FOR PERMISSION AND IA No. 57216/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 15-07-2022 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE KRISHNA MURARI

For Petitioner(s)	Dr. A.M. Sinvhgi, Sr. Adv. Mr. Dushyant Dave, Sr. Adv. Mr. Maninder Singh, Sr. Adv. Mr. Kumar Shashank, Adv. Mr. Nivesh Kumar, Adv. Mr. Vishal Prasad, AOR Mr. Piyush Tonk, Adv. Mr. Nidhi Ram Sharma, Adv. Ms. Ritika Sethi, Adv. Mr. Anil J., Adv.
For R. No.1	Mr. C.Aryama Sundaram, Sr. Adv. Mr. Purvish Jitendra Malkan, AOR Mr. Narayan Laxman Rao, Adv. Mr. Alok Kumar, Adv. Mrs. Dharita P. Malkan, Adv. Ms. Nandini Chhabra, Adv. Mr. Uttkarsh Tiwari, Adv.
For R.Nos.3 to 8	Mr. V.Giri, Sr. Adv. Mr. V. Seshagiri, Adv. Mr. Ashu Pathak, Adv. Mrs. Bela Maheshwari, AOR

UPON hearing the counsel the Court made the following  
O R D E R

1. As per the office report, all the respondents have been served. Mr. C.A. Sundaram learned Senior counsel appeared on behalf of the respondent No.1. Counter Affidavit has also been filed on behalf of the respondent No.1.
2. None appears on behalf of the Respondent No.2. It appears that he has not chosen to appear.
3. Respondent Nos. 3 to 8 are represented by Mrs. Bela Maheshwari, AOR. Mr. V.Giri, learned Senior counsel appearing on behalf of respondent Nos. 3 to 8 has made a request of adjournment to file a Counter Affidavit. One week's time is granted to file the Counter Affidavit.
4. Learned counsel for the Respondent Nos. 3 to 8 are directed to serve advance copy of the Counter Affidavit on the learned counsel for the petitioner.
4. In view of the prayer made above, list the matter on 22.07.2022 for final disposal.

(RAJNI MUKHI)  
COURT MASTER (SH)

(R.S. NARAYANAN)  
COURT MASTER (NSH)